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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 431/2021

MUTHOOT FINANCE LIMITED

..... Plaintiff

Through: Mr. Akshat Gogna Adv.
with Ms. Kamili Paliwar,
AR. (M- 9650718557).

versus

SHALINI KALRA & ORS.

..... Defendant

Through: Ms. Samridhi
Bandhopadhyay, Adv., Mr.
R.S Chaggat Adv. for D-3,
(Through VC).

**CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)**

**ORDER
27.01.2023**

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Learned P.O is on leave today.

Put up the matter on **10.03.2023** for purpose already
fixed.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

JANUARY 27, 2023/ DK